

IN THE HIGH COURT OF KERALA AT ERNAKULAM

PRESENT

THE HONOURABLE MR.JUSTICE BECHU KURIAN THOMAS

TUESDAY, THE 28TH DAY OF APRIL, 2020/8TH VAISAKHA, 1942

W.P(C) NO.7379 OF 2020

PETITIONER:

DR.DIVYA C.P
THETTIMALAYIL HOUSE
MODAKALLOOR PO, ATHOLI
KOZHIKODE 673 321

BY ADV. SRI. HOOD T.B

RESPONDENTS:

1. STATE OF KERALA, REP. BY THE SECY. TO GOVT.
SCHEDULED CASTES AND SCHEDULED TRIBES DEVELOPMENT
(A) DEPT., GOVT.SECRETARIAT,
THIRUVANANTHAPURAM - 695 001

2. SECRETARY TO GOVT., HEALTH AND FAMILY WELFARE (S)
DEPARTMENT, GOVT. SECRETARIAT,
THIRUVANANTHAPURAM- 695 001

3. COMMISSIONER OF ENTRANCE EXAMINATIONS
HOUSING BOARD BUILDINGS, SANTHI NAGAR
THIRUVANANTHAPURAM 695 001

4. DIRECTOR, SCHEDULED CASTES DEVELOPMENT DEPT.
NANDAVANAM, VIKAS BHAVAN PO
THIRUVANANTHAPURAM 695 003

5. ASSISTANT DISTRICT SCHEDULED CASTE DEVELOPMENT
OFFICER, OFFICE OF THE SCHEDULED CASTE DEVELOPMENT
OFFICE, AIYYANKALI BHAVAN, KANAKA
NAGAR,VELLAYAMBALAM, THIRUVANANTHAPURAM 695 003

6. PRINCIPAL, SREE GOKULAM MEDICAL COLLEGE AND
RESEARCH FOUNDATION, VENJARAMOODU,
THIRUVANANTHAPURAM 695 607

SRI. T.S.SYAMPRASANTH, GOVERNMENT PLEADER

**THIS WRIT PETITION HAVING COME UP FOR ORDERS ON
28.04.2020, THE COURT ON THE SAME DAY PASSED THE FOLLOWING:**

BECHU KURIAN THOMAS, J.

W.P(C) NO.7379 OF 2020

Dated this the 28th day of April, 2020

ORDER

Admit.

The learned Government Pleader takes notice on behalf of respondents 1 to 5. Advocate Tony Kannanthanam takes notice on behalf of the sixth respondent.

Post the Writ Petition on 19.5.2020.

In the meantime, the sixth respondent shall not insist on payment of fee by the petitioner till 19.5.2020.

**BECHU KURIAN THOMAS,
JUDGE**

CSL

APPENDIX

PETITIONERS EXTS:

EXHIBIT-P1. TRUE COPY OF THE RELEVANT PAGES OF THE PROSPECTUS FOR MEDICAL POST GRADUATE COURSES, 2018-19

EXHIBITS-P2. TRUE COPY OF THE GO(MS) NO.38/2018/H&FWD DTD. 3.3.18

EXHIBITS-P3. TRUE COPY OF THE ALLOTMENT MEMO DTD. 9.5.18 ISSUED TO PETITIONER BY THE 3RD RESPONDENT.

EXHIBITS-P4. TRUE COPY OF THE ADMISSION SLIP DTD. 11.5.18 ISSUED TO THE PETITIONER BY THE 6TH RESPONDENT

EXHIBITS-P5. TRUE COPY OF THE MEMO DATED 27.2.2020 ISSUED TO THE PETITIONER BY THE 6TH RESPONDENT

EXHIBITS-P6. TRUE COPY OF THE REPRESENTATION SUBMITTED BY THE PETITIONER

EXHIBITS-P7. TRUE COPY OF THE LETTER DTD.6.3.3030 ISSUED TO THE PETITIONER BY THE 5TH RESPONDENT

EXHIBITS-P8 TRUE COPY OF THE GOVERNMENT LETTER NO. 8170/A2/15/SCSTDD DTD. 31.7.17

EXHIBITS-P9. TRUE COPY OF THE LETTER DATED 13.3.15 SENT BY THE DIRECTOR OF SCHEDULED CASTE DEVELOPMENT DEPARTMENT

EXHIBITS-P10. TRUE COPY OF THE LETTER DATED 14.3.16 SENT BY THE DIRECTOR OF SCHEDULED CASTE DEVELOPMENT DEPARTMENT

EXHIBITS-P11. TRUE COPY OF GO(P) NO50/2009/SCSTDD DTD. 2.7.2009

EXHIBITS-P12. TRUE COPY OF THE REPRESENTATION SUBMITTED BY THE PETITIONER TO THE HON'BLE MINISTER OF SCHEDULED CASTES`SCHEDULED TRIBES DEVELOPMENT DEPARTMENT